

procedure for submission of reports by Competent Authority and disposal of cases by the Appellate Committee, including timely disposal, is decided by the respective State/UT.

The list of households proposed to be included in the universe, as recommended by the Appellate Committee, will be prepared Gram Panchayat and community-wise. The decision on inclusion of these households into the Permanent Wait List shall be made after obtaining the approval of Competent Authority in the Central Government on recommendation of the State Governments.

The Ministry of Rural Development has developed a separate mobile application (Awaas+) and module in AwaasSoft wherein, geo-tagged photographs of existing land/dwellings and other details of households could be captured and stored Gram-Panchayat-wise. All States/UTs were requested to identify additional eligible households and upload their details on Awaassoft using 'Awaas+' by 30th November, 2018.

Status of MGNREGA

2045. SHRI MANAS RANJAN BHUNIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government of India has given strong emphasis on implementation of MGNREGA in the different States, if so, the number of mandays created during last three years, State-wise and year-wise; and

(b) the amount of money spent during last three years, State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. The Government is actively engaged with the State Governments in establishing systems that ensure provision of work as per demand. The details of persondays generated during the last three years are given in the Statement-I (*See* below).

(b) State/UT-wise details of expenditure reported by States in Management Information System (MIS) under Mahatma Gandhi NREGS during the last three years are given in the Statement-II.

Statement-I*Details of persondays generated during the last three years*

Sl.No.	States	Persondays generated (in lakh)		
		2015-16	2016-17	2017-18
1	2	3	4	5
1.	Andhra Pradesh	1992.10	2058.78	2120.28
2.	Arunachal Pradesh	50.45	85.35	42.80
3.	Assam	486.33	466.09	481.13
4.	Bihar	670.92	858.36	817.65
5.	Chhattisgarh	1013.97	885.94	1199.29
6.	Goa	1.07	1.26	0.99
7.	Gujarat	225.41	271.06	353.09
8.	Haryana	48.48	84.92	90.37
9.	Himachal Pradesh	177.71	236.61	220.06
10.	Jammu and Kashmir	316.32	315.59	374.87
11.	Jharkhand	585.61	707.44	592.75
12.	Karnataka	598.38	914.06	857.57
13.	Kerala	741.74	684.62	619.59
14.	Madhya Pradesh	1237.42	1130.39	1622.64
15.	Maharashtra	763.37	708.98	825.32
16.	Manipur	75.33	119.03	61.25
17.	Meghalaya	199.71	282.55	291.88
18.	Mizoram	131.26	168.23	144.38
19.	Nagaland	212.07	290.71	235.64
20.	Odisha	894.46	774.48	922.12
21.	Punjab	144.34	157.73	223.14
22.	Rajasthan	2341.25	2596.74	2397.74
23.	Sikkim	43.84	46.12	34.61
24.	Tamil Nadu	3686.75	3999.42	2388.81
25.	Telangana	1417.76	1082.19	1147.53
26.	Tripura	538.76	460.67	176.04

1	2	3	4	5
27.	Uttar Pradesh	1822.22	1575.02	1816.37
28.	Uttarakhand	223.87	236.71	223.04
29.	West Bengal	2864.97	2355.51	3125.57
30.	Andaman and Nicobar Islands	2.68	4.12	1.90
31.	Lakshadweep	0.03	0.00	0.06
32.	Puducherry	5.62	5.37	7.26
TOTAL		23514.19	23564.07	23415.74

Source: www.nrega.nic.in.

Statement-II

State/UT-wise details of expenditure in MIS under MGNREGS during last three years

Sl. No.	States	Expenditure reported by States in MIS (in lakh)		
		2015-16	2016-17	2017-18
1	2	3	4	5
1.	Andhra Pradesh	470649.26	456873.10	607822.72
2.	Arunachal Pradesh	6623.65	15626.21	22587.63
3.	Assam	62049.13	150108.30	153074.48
4.	Bihar	162574.63	219263.39	293106.87
5.	Chhattisgarh	128295.83	275261.70	331079.25
6.	Goa	300.59	400.32	286.66
7.	Gujarat	42860.59	74207.31	89321.70
8.	Haryana	14235.52	32462.70	31906.39
9.	Himachal Pradesh	39198.89	56296.89	56792.59
10.	Jammu and Kashmir	76687.98	83444.73	116762.19
11.	Jharkhand	133136.84	184078.31	152925.00
12.	Karnataka	182193.88	330842.85	300038.76
13.	Kerala	148339.97	242289.58	190193.15
14.	Madhya Pradesh	250099.15	364780.24	425328.37
15.	Maharashtra	185737.46	209431.20	230813.26
16.	Manipur	23122.01	36979.64	19506.97

1	2	3	4	5
17.	Meghalaya	27230.73	79436.86	113471.02
18.	Mizoram	29859.36	14983.11	21227.98
19.	Nagaland	19485.31	61872.72	96835.36
20.	Odisha	205152.05	213587.79	250529.78
21.	Punjab	30026.61	53359.18	63817.95
22.	Rajasthan	326732.31	515414.69	513815.21
23.	Sikkim	9522.47	13747.93	12483.82
24.	Tamil Nadu	602754.29	567784.81	635445.85
25.	Telangana	240732.19	210571.90	278411.62
26.	Tripura	137129.93	120027.52	46645.35
27.	Uttar Pradesh	297615.99	425467.10	450295.68
28.	Uttarakhand	49255.36	72024.25	69245.03
29.	West Bengal	484590.19	724605.31	791464.17
30.	Andaman and Nicobar Islands	398.69	267.60	417.31
31.	Lakshadweep	29.83	20.37	21.22
32.	Puducherry	917.82	1100.51	1450.35
TOTAL		4387538.51	5806618.12	6367123.69

Source: www.nrega.nic.in.

Technology Enabling Centre in Tezpur University

2046. SHRI BHUBANESWAR KALITA: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government had chosen Tezpur University of Assam as one of the model centres in the North Eastern Region for establishing Technology Enabling Centre;

(b) if so, the details thereof along with infrastructural and financial support; and

(c) the details of funding of TEC which will benefit the North Eastern States?

THE MINISTER OF SCIENCE AND TECHNOLOGY (DR. HARSH VARDHAN):

(a) The Government has chosen Tezpur University of Assam as one of the centres in the North Eastern Region for establishing Technology Enabling Centre (TEC).